

[Shri Dinesh Singh]

corrigendum to S.O. 4357 dated the 5th December, 1967. [Placed in Library. See No. LT-2038/68.]

2. A copy of the Woollen Textiles (Production and Distribution Control) Amendment Order, 1968, published in Notification No. S.O. 3509 in Gazette of India dated the 4th October, 1968 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2039/68.]

3. A copy each of the following papers under sub-section (1) of section 619 A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Export Credit and Guarantee Corporation Ltd., Bombay for the period 1st January, 1967 to 31st December, 1967.
- (ii) Annual Report of the Export Credit and Guarantee Corporation

Limited, Bombay, for the period 1st January, 1967 to 31st December, 1967 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2040/68.]

STATEMENTS SHOWING THE ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN BY THE MINISTERS DURING THE VARIOUS SESSIONS OF LOK SABHA

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : Sir, I beg to lay on the Table the following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha shown against each :—

|                                                    |                                               |
|----------------------------------------------------|-----------------------------------------------|
| (i) Supplementary Statement Nos. I, II and III     | Fifth Session 1968<br>(Fourth Lok Sabha)      |
| (ii) Supplementary Statement Nos. XI, XII and XIII | Fourth Session, 1968<br>(Fourth Lok Sabha)    |
| (iii) Supplementary Statement No. VIII             | Third Session, 1967<br>(Fourth Lok Sabha)     |
| (iv) Supplementary Statement No. X                 | Second Session, 1967<br>(Fourth Lok Sabha)    |
| (v) Supplementary Statement No. XIII               | First Session, 1967<br>(Fourth Lok Sabha)     |
| (vi) Supplementary Statement No. XIV               | Sixteenth Session, 1966<br>(Third Lok Sabha)  |
| (vii) Supplementary Statement No. XVI              | Fifteenth Session, 1966<br>(Third Lok Sabha)  |
| (viii) Supplementary Statement No. XVII            | Fourteenth Session, 1966<br>(Third Lok Sabha) |

[Placed in Library, See No. LT-2041/68.]

#### ANNUAL REPORT OF COIR BOARD

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : I beg to lay on the Table :—

(1) A copy of the Annual Report on the activities of the Coir Board and the working of the Coir Industry Act, 1953 for the year 1967-68, under sub-section (1) of section 19 of the said Act. [Placed in Library. See No. LT-2042/68.]

(2) A copy each of the following Notifications issued under sub-section (2) of section 3 of the Forward Contracts (Regulation) Act, 1952 :—

- (i) S.O. 3127 published in Gazette

of India dated the 2nd September, 1968.

- (ii) S.O. 3128 published in Gazette of India dated the 2nd September, 1968. [Placed in Library. See No. LT-2043/68.]

(3) A copy each of the following Notifications issued under section 17 of the Forward Contracts (Regulation) Act, 1952 :—

- (i) S.O. 3139 published in Gazette of India dated the 6th September, 1968.
- (ii) S.O. 3140 published in Gazette of India dated the 6th September, 1968.